

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
**(Chief Justice's Secretariat)**

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**ORDER**

**No. 1448 of 2022/Psy      Dated: 21.10.2022**

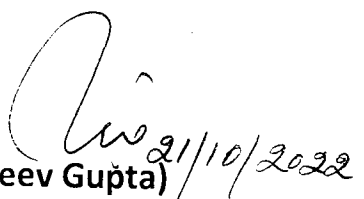
Consequent upon the promotion of Section Officers to the posts of Chief Administrative Officers and Accounts Officer in Subordinate Judiciary of UT of J&K in the Pay Level-8 (47600-151100), vide High Court Order No.1431 of 2022/Psy dated 18.10.2022, the following transfers and postings of the promotees are hereby made in the interest of administration:

1. Sh. Ali Mohammad Kumar, Section Officer (Reader) in the Court of Addl. District & Sessions Judge, Sopore, upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Kupwara against the available vacancy.
2. Sh. Mohd. Shafi Pandit, Section Officer (Reader) in the Court of Special Judge Anti-Corruption, Srinagar, upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bandipora against the available vacancy.
3. Sh. Mohd. Yaseen Ganai, Section Officer (Adm.) in the Court of Special Judge Anti-Corruption (CBI Cases), Srinagar, upon his promotion as Accounts Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Udhampur against the available vacancy.

**Note:-**

1. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

**(By Order of Hon'ble the Chief Justice).**

  
**(Rajeev Gupta)** 21/10/2022  
**Principal Secretary to  
Hon'ble the Chief Justice**

**No.:** 760-70/Psy-613      **Dated:-** 21-10-2022

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
.... for information.
4. Pr. District & Sessions Judge Srinagar/ Baramulla/ Kupwara/ Bandipora/ Udhampur for information
5. Addl. District & Sessions Judge, Sopore for information and necessary action.

6. *Special Judge, Anticorruption, Srinagar for information and necessary action*
7. *Special Judge, Anti-Corruption (CBI Cases), Srinagar*
8. CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
9. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar.
10. Chief Librarian, High Court wing, Jammu/Srinagar.
11. Order Book.

  
Principal Secretary to  
Hon'ble the Chief Justice